

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 14.08.2019 (WEDNESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 734 of 2019	Manoj Gaur & Anr. Vs. Ajay Jugran & Anr.	Sidharth Joshi	Vidhur Bhatia (R1) Prabhjit Singh Soni-R2

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 94 of 2018	Shri Romi Datta Vs. S. Gurumoorthi	Saurabh Jain	Divyanshu Sahay

For Orders

2.	I.A No. 2468 of 2019 in Comp. App. (AT) (Ins) No. 772 of 2019	Basab Biraja Paul & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd. Anr.	Neeha Nagpal	Siddharth Sharma-R1
3.	I.A No. 2493 of 2019 in Comp. App. (AT) (Ins) No. 778 of 2019	Ritesh Khandelwal Vs. Dimension Data India Pvt. Ltd.	Avimukt Dar	D. Abhinav
4.	Comp. App. (AT) (Ins) No. 520 of 2019	Regional Provident Fund Commissioner, Tirunelveli. Vs. V.Nagarajan & Ors.	Prithu Garg	M.Ravi-R2
5.	Comp. App (AT) (Ins) No. 781 of 2019	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	K. Datta

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 794 of 2019	Manish Saxena. Vs. Pushpanjali Realms and Infratech Ltd.	S.N.Gautam	
7.	Comp. App. (AT) (Ins) No. 819 of 2019	Indian Overseas Bank Vs. S. Mukanchand Bothra(Deceased) & Anr.	Chetan Roy	

8.	Comp. App. (AT) (Ins) No. 820 of 2019	Sabarmati Gas Ltd. Vs. Shah Alloys Ltd.	Piyush Joshi	
9.	Comp. App. (AT) (Ins) No. 821 of 2019	Dada Dhuniwale Khandwa Power Ltd., Liquidator Vs. Commissioner of Income Tax (Appeals) – 1, Jabalpur	CA. Surinder Kumar	
10.	Comp. App. (AT) (Ins) No. 822 of 2019	Esther Malini Victor. Vs. Oriental Bank of Commerce & Ors.	Mahesh Agarwal	Ankit Raj
11.	Comp. App. (AT) (Ins) No. 823 of 2019	Bhaskar Biswas. Vs. Devi Trading & Holding Pvt Ltd & Anr.	Upama Bhattacharjee	
12.	Comp. App. (AT) No. 212 of 2019	Deepak Jagdish Pareek Vs. Union of India, Ministry of Corporate Affairs	J.Shekhar	Karan Khanna
13.	Comp. App. (AT) No. 213 of 2019	Boorugu Ramaswamy Goud & Ors. Vs. Adarsha Automotives Pvt Ltd & Ors.	J. Sagar	
14.	Review Application No. 18 of 2019 in Comp. App. (AT) (Ins) No. 434 of 2019	Arun Enterprises Vs. Mansfield Cables Company Ltd. & Anr.	Gautam Singh	Pulkit Agarwal

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 570 of 2019	Naranbhai Dahyabhai Chavda & Anr. Vs. Dharmendra Enterprise & Ors.	Hardik Luthra	Vivky Dang-R2 Rajat Katyal-R3
16.	Comp. App. (AT) (Ins) No. 741 of 2019	Sajeve Bhushan Deora. RP of Noslar International Ltd. Vs. Axis Bank Ltd & Ors.	Arunima Bhattacharjee	
17.	Comp. App. (AT) (Ins) No. 221 of 2019	Rahul Sayal Vs. S.S. Conbuild Pvt Ltd.	R.k.Gupta	Saurabh J. Karan Singh
18.	Comp. App. (AT) (Ins) No. 335 of 2019	Trozen Sales Corporation Vs. Shashi Distelleres Pvt Ltd	Charu Sachdev	Anand Sanjay
19.	Comp. App. (AT) (Ins) No. 752 of 2019	Andal Bonumalla. Vs. Tomato Trading LLP & Ors.	Bomminent Vivekananda	
20.	Comp. App. (AT) (Ins) No. 395 of 2019	Sri Manohar Reddy Vs. Edelweiss Asset Reconstruction Company Ltd & Anr.	Goutham Shivshankar	Talha A. Rahman- R1
21.	Comp. App. (AT) (Ins) No. 493 of 2019	Bhaaskaran Rangarajan. Vs. Info Drive Software Ltd.	Sanjana Saddy	

22.	Comp. App. (AT) (Ins) No. 526 of 2019	Devmata Exim Pvt. Ltd. Vs. Kavitha Surana, RP of Veerganapathi Steels Pvt. Ltd.	Anshul Rawat	Goutham Shivshankar –R1
23.	Comp. App. (AT) (Ins) No. 581 of 2019	Hari Singh Thakur. Vs. Universal Enterprises.	Virendra Rawat	
24.	Comp. App. (AT) (Ins) No. 645 of 2019	Manoj Kumar Vs. Ample Infrastructure Pvt. Ltd. & Anr.	Arijit Mazumdar	Sanskar Agarwal- R1 Saurabh Kalia-IRP Pavan Bhushan

After the above or 11:30 AM, whichever is earlier.

For Hearing (Part Heard)

25.	Competition App. (AT) No. 16 of 2019	All India Online Vendors Association. Vs. Competition Commission Of India &Ors.	Nidhi Khanna	Rajshekhar Rao
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02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 346 of 2018 & I.A No 2009, 2010, 2011 & 2012 of 2019	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	S. Ramdakantha	Gauri Rasgotra
2.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Karan Khanna	Gauri Rasgotra
3.	Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Vikram Bakshi & Ors.	Deepak Khosla	
4.	Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017	R.P. Khosla Vs. Rishi Sood (Adv) & Ors.	Deepak Khosla	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 471 of 2019	Ajeet Kumar Saxena & Ors. Vs. Shubhkamna Buildtech Pvt Ltd & Ors.	Sudeep Kumar Shrotriya	Akshay Goel-R1 Arun Batta-R2 Anand Sonbhadra- RP
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For Hearing

6.	Competition Appeal (AT) No. 11 of 2018 Part Heard	ITC Ltd. Vs. CCI	Kanika Chaudhary Nayar	Samar Bansal
7.	Competition Appeal (AT) No. 13 of 2017	Vinod Kumar Gupta Vs. CCI & Anr.	Prakhar Gupta	Kunal Sharma (R-CCI) YamanVerma TejasKaria-R2

Note: The Court will rise at 03:00 PM.

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By Order

-sd/-

Registrar